

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **29.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/188/2020 IN IBA/316/2019
NAME OF PETITIONER : Muthuiah Thevar Rajapandian (RP)
M/S. Unique Roof Pvt Ltd
NAME OF RESPONDENT : Rone Traders
SECTION : Sec.60(5) of IBC

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M/S. Unique Roof Pvt Ltd
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ORDER

Ld. IRP Mr. Muthuiah Thevar Rajapandian is present through Video Conferencing Platform and represents that in compliance with the Order dated 04.03.2021, an Affidavit of Service has been filed on 16.03.2021 the same is available on record.

Despite service of notice of proceedings through e-mail to the Respondent, none present for the Respondent before this Tribunal. In the circumstances, we are constrained to proceed with the matter in the absence of the Respondent.

Post this matter on **16.04.2021** for arguments.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

MS